

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 4486**

**TO BE ANSWERED ON THE 8<sup>TH</sup> JANUARY, 2019/, PAUSHA 18, 1940 (SAKA)**

**BAN ON SEDITION LAW**

**4486. SHRI RADHESHYAM BISWAS:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there is a demand for complete ban on sedition law in the country;**
- (b) if so, the details thereof; and**
- (c) the action taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): Suggestions regarding amendment in existing laws are received by the Government from various quarters. No such proposal is under consideration of the Government.**

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